

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 6<sup>th</sup> February, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE S. P. WANGDI**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	<b>Execution Application No. 01/2018 IN</b> O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. Naginder Benipal, Adv. for PPCB
<b>FOR HEARING</b>			
2.	Original Application No. 56(THC)/2013 (M.A. No. 389/2017, M.A. No. 1128/2017 & <b>M.A. No. 1567/2017</b> )	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ajit Kulshreshtha, Adv. for R-14 Mr. Bharat Arora, Adv. Associate Law Group Mr. Vivek Jaiswal, Adv. Mr. Prateek Choudhary, Adv.
3.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for NDMC

4.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
5.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsheery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Diu Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
6.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
7.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF
8.	Original Application No. 484/2015 (M.A. No. 155/2017, M.A. No. 567/2017 & M.A. No. 927/2017)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Jeevan B. Panda, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. L. K. Bhushan, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam

9.	Original Application No. 270/2016 <b>(M.A. No. 47/2018)</b>	Sushil Raaja  Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person  Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv. Mr. Prashtan Kanjale, Adv. for State of Maharashtra Mr. Raja Chatterjee, Adv. for State of WB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Ms. Mazag Andrabi, DAG for State of J & K Mr. Bhanwar Pal Singh Jadon, Adv. for state of UP Mr. Nishe Rajen Shonker, Adv. for Kerala Ms. Hemantika Wahi, State of Gujarat Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Gopal Singh, Adv. for State of Tripura Ms. Rajdipa Behrodea, Adv. for Odisha Mr. D. K. Thakur, AAG for State of H.P. Mr. Naginder Benipal, Adv. for Punjab Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Edward belhi, AAG for State of Nagaland Mr. Devraj Ashok, Adv. for Karnataka Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram Mr. Guntur Prabhakar, Adv. for State of A.P. Mr. Arjun Vinod Bokde, Adv. for Goa Mr. Bharat Arora, Adv.
10.	Original Application No. 273/2016 <b>(M.A. No. 28/2017)</b>	Raman  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Sandeep Singh, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
11.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited  Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for R-2, 4 & 5 Ms. Sakshi Popli, Adv. for SEIAA Mr. Bhupender Kumar, LA for CPCB

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)